

SUPREME COURT OF INDIA

NOTICE

1. **CRIMINAL APPEAL NO. 152/2013 ETC. (GROUP OF 14 MATTERS)**
TOFAN SINGH ETC. VS. THE STATE OF TAMIL NADU ETC.
AND
2. **CIVIL APPEAL NO. 9289/2019 ETC. (GROUP OF 4 MATTERS)**
TANVI BEHL ETC. VS. SHREY GOEL AND ORS. ETC.

TO,

1. **MS. PRATIBHA JAIN, ADVOCATE**
2. **MR. MANISH VASHISHTHA, ADVOCATE**
3. **MS. KANCHAN KAUR DHODI, ADVOCATE**
4. **MR. KULDIP SINGH, ADVOCATE**
5. **MR. B. KRISHNA PRASAD, ADVOCATE**
6. **MS. K.V. BHARATHI UPADHYAYA, ADVOCATE**
7. **MS. LIZ MATHEW, ADVOCATE**
8. **MR. C.K. SASI, ADVOCATE**
9. **MR. MOHAN PANDEY, ADVOCATE**
10. **MR. ANIRUDDHA P. MAYEE, ADVOCATE**
11. **MR. K. PAARI VENDHAN, ADVOCATE**
12. **MS. JASPREET GOGIA, ADVOCATE**
13. **MS. K. SARADA DEVI, ADVOCATE**
14. **MR. ARJUN GARG, ADVOCATE**
15. **MR. NACHIKETA JOSHI, ADVOCATE**
16. **MR. RANJAN KUMAR, ADVOCATE (A.C.)**
17. **MS. ANIL KATIYAR, ADVOCATE**
18. **MR. SUSHIL BALWADA, ADVOCATE**
19. **MR. B.V. BALARAM DAS, ADVOCATE**
20. **MR. SANJAY JAIN, ADVOCATE**
21. **MR. KUMAR DUSHYANT SINGH, ADVOCATE**
22. **MR. AVIJIT MANI TRIPATHI, ADVOCATE**
23. **MR. CHANDRA PRAKASH, ADVOCATE**

24. MR. GAURAV SHARMA, ADVOCATE

25. MR. RAKESH DAHIYA, ADVOCATE

TAKE NOTICE THAT THE ABOVE MENTIONED MATTERS WILL BE LISTED FOR HEARING ON 19.08.2020 BEFORE THE BENCH PRESIDED OVER BY HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN . ALL THE LEARNED COUNSELS / ALL THE PARTIES ARE REQUESTED TO FILE WRITTEN SUBMISSIONS AND COMPILATIONS IN ADVANCE BEFORE THE DATE OF HEARING .

TAKE FURTHER NOTICE THAT NO REQUEST FOR ADJOURNMENT WOULD BE GRANTED.

DATED THIS THE 29TH DAY OF JULY, 2020.

ADDITIONAL REGISTRAR (OSD)(LISTING)